

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 517 OF 2019

IN

APPEAL NO. 67 OF 2019

Dated : 18th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s Olam Agro India Pvt. Limited

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Hemant Singh
Mr. Lakshyajit Singh
Mr. Jasthi Bhushan
Mr. Pratibhanu S. Kharola

Counsel for the Respondent(s) : Mr. Sudhanshu S. Choudhari
Ms. Surabhi Guleria
Mr. Yogesh Kolte for R-2

ORDER

Objections to main appeal shall be filed within four weeks' time i.e. on or before 19.08.2019 with advance copy to the other side. Thereafter, rejoinder shall be filed within two weeks' time i.e. on or before 03.09.2019 with advance copy to the other side.

List the matter on **17.09.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson